

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Cr1.) No(s).
9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

WITH

SLP(Cr1) No. 9275-9276/2015 (II)

Date : 22-03-2018 These petitions were called on for hearing today.

For Petitioner(s)

Mr Bilal Khan, Adv.
Mr. Abhay Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1) No.9330-9333/2015

Ld. Counsel for the petitioner to furnish fresh address to effect service on respondent no.2 in SLP(Cr1) No.9331, 9332 of 2015 within two weeks time as last opportunity. Notice thereafter be issued.

SLP(Cr1) No. 9275-9276/2015

Service is complete on respondent nos. 1 and 2 but none has entered appearance.

List again on 11.5.2018.

KAPIL MEHTA
Registrar
22.03.2018

hj